

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 384  
TO BE ANSWERED ON 18<sup>TH</sup> July, 2017

FOODGRAIN RELEASED TO MAHARASHTRA

384. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the quantum of rice and wheat released to the State of Maharashtra through Public Distribution System under BPL, APL and AAY during the last three years;
- (b) the details of the wheat and rice released under the General scheme and adhoc scheme;
- (c) whether the State of Maharashtra has not been released the share to be allotted by the Union Government under the ad-hoc scheme since July, 2016 and if so, the reasons therefor; and
- (d) whether the Union Government is ready to release the share for this period and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

(a) & (b): Government of Maharashtra implemented the National Food Security Act (NFSA) from February, 2014. So, while protecting the annual average offtake of 3 years preceding the year when NFSA came into effect, following allocation of foodgrain was made to Maharashtra during last three years:

(in thousand tons)

Year	Wheat	Rice	Total
2014-15	1986.999	2540.493	4527.492
2015-16	2021.100	2584.092	4605.192
2016-17	2021.100	2584.092	4605.192

(c) & (d): Maharashtra has already implemented NFSA and as per the Act, no *ad hoc* allocation is provided to NFSA implementing States/UTs.

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